

In the High Court of Judicature, Bombay.

Friday, the 14 day of October 1864

SPECIAL APPEAL No. 594 of 1864

Kishnarao Anant
Zoshe Inamdar of the
Sanna Talukate (Original Plaintiff)

Appellant.

versus

Chaya Wulst
Gardai of the Sanna
Collectorate (Original Defendant)

Respondent.

Rs. 16-11-11

The claim in the Original Suit was to recover the balance of
rent alleged to be due for 5 years.

In Appeal No. 9 of 1864 of the District of Sanna at Sanna
the Decree of the Talukdar who had rejected the
claim.

A Special Appeal was preferred in the High Court on the grounds that (1) there
has been a substantial error in law
in the investigation of the case &
which has produced error in the
decision

decision of the case upon its merits in
that the evidence prayed for in the
Daskhast N^o was not taken, that
(2) the court declined to receive the
expenses tendered to call for evidence,
and disposed of the case; that (3) there
was an issue raised in the Appeal
that the Court of original Jurisdiction
declined to receive the expenses,
and disposed of the case, but the
Appellate Court has not passed any de-
cision thereon: and that (4) a fur-
ther extension ought to have been
once more granted, but it was not
done &c. -

The Court affirms the
Decree of the Court with costs
C. Sp. App^t

App^t Daskhast

W. M. D.

MEMORANDUM OF COSTS incurred in Special Appeal No. 594
of 186 4. against the decision of the *Acting Collector* of the
District of *Tanna* - and disposed of on the *14th Oct. 1864*
by *Confirming the same with Costs*

BY THE APPELLANT—

<i>In the District.</i>			
In the <i>Mamledar's Court (including fees)</i>	2	118	
In the <i>Collector's Courts</i>	2	10	
<i>In this Court.</i>			558
Stamp for Memorandum of Special Appeal	1	"	
Stamps for copies of Decree and Judgment	1	8	
Stamp for Vukeelutnama	2	"	
Batta for Process and Postage	1	"	
Sectioner's Fee	"	108	
Vukeel's Fee	"	78	
			6104
	Rupees....	12	"

BY THE RESPONDENT.

<i>In the District.</i>			
In the <i>Mamledar's Court</i>	1	78	
In the <i>Collector's Court</i>	"	"	
<i>In this Court.</i>			178
Stamp for Vukeelutnama	"	"	
Vukeel's Fee	"	"	
	Rupees....	1	78



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For sealer

The 14th day of October 1864

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For Secy. Registrar